## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 60/(MAH)/2017 CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: Nisus Finance & Investment Managers LLP & Ors.

V/s.

Lokhandwala Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

## Order

## CP 61/I&BP/NCLT/MB//MAH/2017

Owing to paucity of time, pronouncement of Orders has been deferred to tomorrow.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

1

Member (Judicial)